

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 36(ND)14
CA. NO.

CORAM:


PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

Sh. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016**

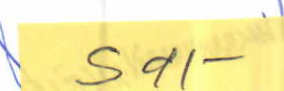
**NAME OF THE COMPANY: M/s. Sh. Sumit Dhir V/s. M/s. SK Habitare Homes India Pvt. Ltd.
& Ors.**

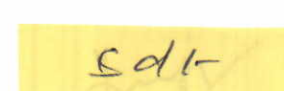
SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MANSUMYERSINGH, Adv	}	Respondent Nos. 1 to 12 and 16	
2.	KARAN MALHOTRA, Adv			

ORDER

Learned counsel for the parties are present. They seek and are given a week's time as last chance to comply with the terms of the earlier order dated 15.07.2016 of this Tribunal. List for final arguments on 08.11.2016.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)